### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

### RAJYA SABHA UNSTARRED QUESTION NO. 1036

TO BE ANSWERED ON THE DECEMBER 19<sup>TH</sup>, 2018/AGRAHAYANA 28, 1940 (SAKA) INCREASING CRIMES IN THE COUNTRY

1036. SHRI RAJMANI PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that incidents of various types of crimes have been increasing day-by-day in the country during the last three years; and
- (b) if so, the increase in the crime graph registered during the last three years, Statewise including Madhya Pradesh?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (b): As reported in the latest published report of the National Crime Records Bureau (NCRB), State/UT-wise details of Cases Registered under total Cognizable IPC crimes during 2014 to 2016 are given at Annexure. 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. However, advisories to improve law & order situations have been issued by the Ministry of Home Affairs to States/UTs from time to time, which are available in the Ministry's website viz www.mha.gov.in.

#### **Annexure**

## State/UT wise Cases Registered (CR) under Total Cognizable Crimes under IPC during 2014 to 2016

		ender IPC during 2014 to	2015	2016
SNO	State	CR	CR	CR
1	Andhra Pradesh	114604	110693	106774
2	Arunachal Pradesh	2843	2968	2534
3	Assam	94337	103616	102250
4	Bihar	177595	176973	164163
5	Chhattisgarh	58200	56692	55029
6	Goa	4466	3074	2692
7	Gujarat	131385	126935	147122
8	Haryana	79947	84466	88527
9	Himachal Pradesh	14160	14007	13386
10	Jammu & Kashmir	23848	23583	24501
11	Jharkhand	45335	45050	40710
12	Karnataka	137338	138847	148402
13	Kerala	206789	257074	260097
14	Madhya Pradesh	272423	268614	264418
15	Maharashtra	249834	275414	261714
16	Manipur	3641	3847	3170
17	Meghalaya	3679	4079	3366
18	Mizoram	2140	2228	2425
19	Nagaland	1157	1302	1376
20	Odisha	74569	83360	81460
21	Punjab	37162	37983	40007
22	Rajasthan	210418	198080	180398
23	Sikkim	1065	766	809
24	Tamil Nadu	193200	187558	179896
25	Telangana	106830	106282	108991
26	Tripura	5499	4692	3933
27	Uttar Pradesh	240475	241920	282171
28	Uttarakhand	9156	10248	10867
29	West Bengal	185672	179501	176569
	Total (States)	2687767	2749852	2757757
30	A & N Islands	746	862	802
31	Chandigarh	3221	3248	2996
32	D&N Haveli	277	269	244
33	Daman & Diu	233	302	271
34	Delhi UT	155654	191377	209519
35	Lakshadweep	81	50	36
36	Puducherry	3584	3440	4086
	Total (Uts)	163796	199548	217954
	Total (Ots)			

Source: Crime in India

Note: '-' Newly craved state from Andhra Pradesh in 2014